

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India)
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ASMI METAL PRODUCTS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	Asmi Metal Products Private Limited
2.	Date of incorporation of corporate debtor	27th November, 1986
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Maharashtra, Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28991MH1986PTC041696
5.	Address of the registered office and principal office (if any) of corporate debtor	Gat No.110 To 112, And Gat No.115 To 117 Indrayani Industrial Estate, Takawe Pune Mh 412206
6.	Insolvency commencement date in respect of corporate debtor	14th October, 2019
7.	Estimated date of closure of insolvency resolution process	11th April, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Milind Kasodekar IBBI/IPA-002/IP-N00116/2017-18/10285
9.	Address and e-mail of the interim resolution professional, as registered with the Board	MRM Associates, Company Secretaries, 77, Vijayanagar Colony, 2147, Sadashiv Peth, Pune- 411030. Email: milind.kasodekar@mrmcs.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	MRM Associates, Company Secretaries, 77, Vijayanagar Colony, 2147, Sadashiv Peth, Pune- 411030. Email: milind.kasodekar@mrmcs.com
11.	Last date for submission of claims	28th October, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	-----
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	-----
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: http://www.ibbi.gov.in/home/downloads Physical Address : MRM Associates, Company Secretaries, 77, Vijayanagar Colony, 2147, Sadashiv Peth, Pune- 411030. Email: milind.kasodekar@mrmcs.com

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the **Asmi Metal Products Private Limited** on 14th October, 2019.

The creditors of **Asmi Metal Products Private Limited**, are hereby called upon to submit their claims with proof on or before 28th October, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, (NOT APPLICABLE) shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 (NOT APPLICABLE) to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

MILIND KASODEKAR

Interim Resolution professional

IBBI/IPA-002/IP-N00116/2017-18/10285

Date : 15th October, 2019

Place : Pune